

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 05.09.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
-	TP 92/16	Hearing	186	Kasturi Rabindranath Pai Vs Union Home Products Ltd. & 2 Others.

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

1. G.V. SRINIVASA MURTHY
for petitioner
PCS 984524298

(Signature)

ORDER

PCS for petitioner is present. Registry is directed to put up note meanwhile PCS also to submit the information to the Tribunal that petitioner is shareholder of the company and steps taken if any by the shareholder to convene meeting of EGM and also to file necessary information about this. List it on 20/09/2017.

(Signature)
MEMBER(J)

(Signature)
MEMBER(T)